



## \$~21 \* IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 292/2018 & CM APPL. 1216/2018 +

MRS. SUSHMA SHARMA

..... Petitioner

Through:

Mr. Ankit Jain & Mr. Vinayak Batta, Advocates (M-9873980084)

versus

DELHI CANTONMENT BOARD AND ANR. ..... Respondents Through: Mr. Ankur Mishra, Advocate for R-1 (M-9899703768) Mr. Rohan Yadav, Advocate for R-2 (M-9811546760)

## **CORAM:** JUSTICE PRATHIBA M. SINGH <u>ORDER</u> 14.11.2019 %

Let the status report of Delhi Cantonment Board be brought on record.

List on 19<sup>th</sup> November, 2019.

PRATHIBA M. SINGH, J.

**NOVEMBER 14, 2019** Rahul

This is a digitally signed order.

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